

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTINGS:GWALIOR

Original Application No.202/00029/2018

Gwalior, this Wednesday, the 24th day of October, 2018

**HON'BLE SHRI R. RAMANUJAM, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

S.M. Shrivastava,
Age-68 years
O/c Retired Dy. Commissioner of Income Tax
Circle I Indore
R/o 2 New Balwant Nagar,
Near Kutumb Apartment
University Road,
Gwalior (M.P.) 474011

(By Advocate –Shri J.P. Shrivastava)

V e r s u s

1. Union of India, Through
The Secretary
Ministry of finance
Department of Revenue
North Block New Delhi

2. The Chairman
Central Board of Direct Taxes
Department of Revenue
North Block
New Delhi

- Respondents

(By Advocate –**Shri Akhil Sinha**)

O R D E R (ORAL)
By R. Ramanujam, AM:-

Heard. The applicant has filed this O.A. for the following reliefs:-

“8(a) The Hon’ble Tribunal may be pleased to issue an appropriate direction to the respondents to release full pension, gratuity and other terminal benefit with adequate interest thereon.

(b) Any other just and proper relief warranted under the facts and circumstances of the case be also given to the applicant, in the ends of justice.”

2. Learned counsel for the respondents would submit that the applicant’s retirement dues were delayed due to a pending departmental enquiry which had since been decided in his favour. Accordingly, the retirement dues are now being processed and the respondents should be able to settle the same within a period of three months.

3. Learned counsel for the applicant would urge that recording the above statement, the O.A. may be disposed of with a direction to the respondents to settle the retirement dues of the applicant within the said time limit.

4. Keeping in view the above, this O.A. is disposed of with a direction to the respondents to expedite the settlement of retirement dues of the applicant and ensure that the same is paid to him within a period of three (03) months from the date of receipt of a copy of this order. No costs.

(Ramesh Singh Thakur)
Judicial Member
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(R. Ramanujam)
Administrative Member